N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that, on **Friday, 15.07.2022 :**

I

The Division Bench headed by the **Hon'ble Shri. Justice R. V. Ghuge** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench headed by the **Hon'ble Shri. Justice C. V. Bhadang.**

II

The **Hon'ble Shri. Justice Anil L. Pansare** will sit singly and take up the matters pertaining to Single Bench, as per the Board to be notified separately.

Dated this the 12th July 2022

By Order,

Sd/-
(V. R. Kachare)
Registrar (Judl-I),

High Court, Appellate Side,]
]
Bombay]